

No. D&SJ/C.N Accts./AMC/2019/.....

**Office of the District and Sessions Judge, Mandi Civil and Sessions Division,
Mandi, District Mandi, HP**

Dated Mandi, the 05th November, 2019

ADDENDUM

In continuation of this office letter No. D&SJ/C.N Accts/AMC/2019-12043 dated 26th September, 2019, it is to inform that the last date for submission of bids/tenders is extended till **21st November, 2019 (4:45 P.M)** instead of **21st October, 2019 (4:45 P.M)** to enable the prospective bidders/tenderers to submit bids/tenders for the maintenance of computer hardware installed in this Civil and Sessions Division. All prospective bidders/tenderers can now submit their bids/tenders up to **21st November, 2019 (4:45 P.M)** instead of **21st October, 2019 (4:45 P.M)**.

This is also to inform that all others terms and conditions shall remain unaltered.

Sd-
District and Sessions Judge,
Mandi, Distt. Mandi, HP

Endst. No. D&SJ/C.N Accts./AMC/2019/13073 Dated 6th November, 2019.

1. Copy forwarded to System Officer of this office with direction to upload the same on the website of this office for large publicity
2. Notice board of this office.

Henry
District and Sessions Judge,
Mandi, Distt. Mandi, HP